## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

1

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: E. Ravi Kumar Naidu & 10 others

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Keerthikinen Mulati Ror Animalh Kuishnan Coursel for

## **ORDER**

Shri Keerthikiran Murali, counsel for petitioner present and prayed time for newspaper publication for serving notice to R1 & R2 on the grounds that his clients are residing at Gurugram near Delhi and are unable to attend the Tribunal to comply with the orders. Time extended at request with a direction to file proof of service of notice by way of an affidavit by the next date of hearing. Put up on **07.07.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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